

**HIGH COURT OF JAMMU AND KASHMIR
(OFFICE OF THE REGISTRAR GENERAL AT JAMMU)**

To

The Registrar,
National Judicial Academy,
Bhopal.

No: SS/60/95 Dated: 30/1/2019

Subject: Regarding nominations of Hon'ble Judges for NJA Programmes scheduled to be held from February to March, 2019.

Sir,

On the subject cited above, I am desired to inform your good-self that the following Hon'ble Judges have been nominated for attending the training programmes shown against names of their Lordship's:-

S.No.	Prog. No.	Date of the Programme	Name of the Programme	Nomination for the programme
1.	P-1150	08.02.2019 to 10.02.2019	Conference for High Court Justices on Intellectual Property Rights(IPRs)	Hon'ble Mr.Justice Sanjeev Kumar
2.	P-1153	01.03.2019 to 03.03.2019	Conference for High Court Justices on the Regime of Goods and Services Tax	Hon'ble Mr.Justice Tashi Rabstan
3.	P-1156	22.03.2019 to 24.03.2019	Conference for High Court Justices on Commercial Division and Commerical Appellate Division	Hon'ble Mr.Justice Ali Mohammad Magrey

You are requested to make necessary arrangements for boarding, lodging and transport of the nominated Hon'ble Judges as per the travel plan which shall be conveyed to you in due course.

Yours faithfully,

(Sanjay Dhar)
Registrar General

No: SS/60-70/95 Dated: 30/1/2019

Copy to the:

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K.
2. Secretary to Hon'ble Mr.Justice Ali Mohammad Magrey.
3. Secretary to Hon'ble Mr.Justice Tashi Rabstan.

4. Secretary to Hon'ble Mr. Justice Sanjeev Kumar.
.....for information of their Lordships.
5. Registrar Judicial, High Court of J&K, Jammu/Srinagar.
6. Joint Registrar(Judicial/Protocol), High Court of J&K, Jammu/Srinagar.
7. Chief Accounts Officer, High Court of J&K, Jammu.
.....for information and n/a.
8. CPC (e-Courts), High Court of J&K, Jammu for uploading the same on the High Court Website.

Registrar General

30/11/2017